

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 67 of 2013 &
IA 110 of 2013**

Dated: 26th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Reliance Industries Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

Counsel for the Appellant (s): Dr. A.M. Singhvi, Sr.Adv.
Mr. Gaurav Mitra, Adv.
Mr. Amit Bhandari, Adv.
Mr. K.R. Shashiprabhu, Adv,
Mr. Rajat Nair, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv.
Mr. Ashish Tiwari, Adv. and
Mr. Rakesh Dewan, Adv.
Mr. Piyush Joshi, Adv.
Mr. Sumiti Yadava, Adv. for GSPL

ORDER

As per the request of Learned Counsel for both the parties, post the matter for hearing on 31st October, 2013.

Post the matter for hearing on **31.10.2013.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt